

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3323
ANSWERED ON:12.02.2014
INCREASING INTAKE THROUGH CIVIL SERVICES
Choudhry Smt. Shruti

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is considering various options including increase in intake of officers selected through civil services examinations and has expedited efforts to fill up these posts;
- (b) if so, the details thereof and the present status for each State and the basis adopted for selection of posts in each State; and
- (c) the steps taken by the Government on the pending requests from each State in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a) The intake of officers to various Civil Services selected through civil services examination (CSE) depends on the number of vacancies intimated by the concerned Cadre Controlling Authorities (CCAs) to the UPSC in respect of services under their domain. In CSE year 2008 number of vacancies for IAS, IPS and other Central Group A & B services was 881 and in the CSE 2012 the same has gone upto 1091. The data regarding increase in intake through other options and through Civil Services Examination in respect of services other than IAS as well as details of efforts to fill-up the same is centrally not maintained.

So far as Indian Administrative Services (IAS) is concerned, the intake of Regular Recruit (RR) IAS officers has increased from 131 in CSE year 2009 to 180 in CSE 2013.

(b) The detail of sanctioned strength of IAS and number of officers occupying post against these (both in RR Quota and Promotion Quota) as on 1.1.2013 is at Annexure-1.

Total vacancies in IAS/IPS are further distributed amongst the States/ UT/Cadres taking into account existing cadre deficit in Regular Recruitment (RR) quota and number of districts in that State as on specific date.

For other Central services (Group A & B) participating in Civil Services Examination, state-wise distribution is not required to be done.

(c) Steps have been taken to finalize cadre review proposals received from the State Governments promptly so as to fill-up consequent vacancies expeditiously both in RR Quota and Promotion Quota of IAS and IPS.